GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO-749 ANSWERED ON- 26.07.2023

PROGRESS OF PRADHAN MANTRI GRAM SADAK YOJANA

749. DR. AMAR PATNAIK:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the projects undertaken in Odisha under 'Pradhan Mantri Gram Sadak Yojana' (PMGSY) since 2018-19, and the status thereof, year-wise;
- (b) whether there are any pending project, if so, the reasons therefor;
- (c) whether it is a fact that 6 States and Union Territories have failed to meet even 20 percent of the targets set for construction of rural roads under Pradhan Mantri Gram Sadak Yojana;
- (d) if so, the reasons therefor;
- (e) whether Government has taken any measure to expedite the completion of pending projects under the scheme, in these States; and
- (f) if so, the status thereof, if not, the reasons therefor?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) & (b): The details of the projects sanctioned, completed and balance under various interventions/verticals of the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the State of Odisha since 2018-19 are given as under:-

PMGSY-I

Sanctioned				Completed			Balance		
Year	No. of	Length	No. of	No. of	Length	No. of	No. of	Length	No. of
	Roads	(km)	bridges	Roads	(km)	bridges	Roads	(km)	bridges
2018-2019	325	1,120	51	322	1,113	47	3	7	4

PMGSY-II

Sanctioned				Completed			Balance		
Year	No. of	Length	No. of	No. of	Length	No. of	No. of	Length	No. of
	Roads	(km)	bridges	Roads	(km)	bridges	Roads	(km)	bridges
2018-2019	636	3,672	30	634	3,649	29	2	24	1

Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA)

Sanctioned				Completed			Balance		
Year	No. of	Length	No. of	No. of	Length	No. of	No. of	Length	No. of
	Roads	(km)	bridges	Roads	(km)	bridges	Roads	(km)	bridges
2019-2020	19	97	2	8	73	0	11	24	2
2021-2022	4	43	0	0	3	0	4	40	0

PMGSY-III

Sanctioned				Completed			Balance		
Year	No. of	Length	No. of	No. of	Length	No. of	No. of	Length	No. of
	Roads	(km)	bridges	Roads	(km)	bridges	Roads	(km)	bridges
2020-2021	828	5,420	64	519	4,334	15	309	1,086	49
2021-2022	576	3,956	28	91	1,578	5	485	2,304	23
2022-2023	0	0	57	0	0	0	0	0	57

(c) & (d): The State/UTs-wise details of sanctioned and completed works are given at **Annexure.** Against total sanctioned road length of 8,09,487 Km under all verticals of PMGSY since inception, 7,41,612 Km (92%) has already been completed. All States/UTs, except UT of Puducherry have completed more than 50% of their sanctioned projects.

(e) & (f): The status of implementation of programme is regularly monitored by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings and Pre-Empowered/ Empowered Committee Meetings with the States. In addition to this, special review meetings/ monthly review meetings are also held at the level of Secretary/ Additional Secretary/Joint Secretary, Ministry of Rural Development with Chief Secretaries/Additional Chief Secretaries/Principal Secretaries/ Chief Executive Officer-SRRDAs of the States. Review meetings are also held by the Minister with counterpart State Ministers for expediting decision-making and quality control of the construction. Necessary hand-holding of the States in this regard is done whenever required by means of meetings, workshops etc. Further, implementation of all sanctioned works is also monitored through Online Management, Monitoring and Accounting System (OMMAS) on a real time basis to ensure that the physical and financial progress are in line with the overall targets given to states.

The timeline for completion of PMGSY-I & II is March, 2024, for RCPLWEA it is March 2024 and for PMGSY-III, it is March 2025.

Annexure referred to in reply to part (c) & (d) of Rajya Sabha Unstarred Question No 749 due for reply on 26.07.2023

State/UTs wise detail of sanctioned and completed works under PMGSY

(Road length in km)

Sr.No.	Name of State	Road Length	Road Length	% Achievement	
Sr.No.	Name of State	Sanctioned	Completed		
1	Goa	155.85	155.33	100%	
2	Karnataka	24,208.40	23,418.66	97%	
3	West Bengal	37,850.18	36,461.47	96%	
4	Assam	32,420.35	31,197.53	96%	
5	Haryana	8,110.67	7,773.11	96%	
6	Mizoram	4,482.73	4,259.11	95%	
7	Tamil Nadu	23,708.49	22,497.31	95%	
8	Madhya Pradesh	93,640.30	88,708.92	95%	
9	Gujarat	15,731.00	14,811.55	94%	
10	Sikkim	4,915.49	4,610.84	94%	
11	Rajasthan	77,732.00	72,910.93	94%	
12	Himachal Pradesh	22,294.68	20,848.39	94%	
13	Arunachal Pradesh	14,383.97	13,361.86	93%	
14	Chhattisgarh	45,611.92	42,309.30	93%	
15	Manipur	11,672.94	10,773.79	92%	
16	Andhra Pradesh	18,965.61	17,481.29	92%	
17	Odisha	74,538.56	68,520.42	92%	
18	Uttarakhand	21,368.03	19,511.55	91%	
19	Bihar	65,575.84	58,902.86	90%	
20	Punjab	10,364.03	9,240.89	89%	
21	Uttar Pradesh	77,011.41 68,322.49		89%	
22	Tripura	5,470.16	4,851.12	89%	
23	Jammu And Kashmir	20,325.75	17,861.63	88%	
24	Nagaland	4,893.46	4,193.27	86%	
25	Jharkhand	33,675.22	28,587.88	85%	
26	Maharashtra	33,498.95	28,428.10	85%	
27	Telangana	14,582.77	12,222.30	84%	
28	Meghalaya	5,198.45	4,246.55	82%	
29	Kerala	5,172.25	3,958.77	77%	
30	Ladakh	1,621.81	1,033.60	64%	
31	Andaman And Nicobar	199.95	101.65	51%	
32	Puducherry	106.13	49.87	47%	
	Total	8,09,487.34	741,612.33	92%	
